

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA

UNSTARRED QUESTION NO.3415

TO BE ANSWERED ON 15th MARCH, 2018

PROJECTS UNDER SAGARMALA PROGRAMME

3415. DR. UDIT RAJ:
SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) the present status of the implementation of various projects under Sagarmala Programme;
- (b) whether the Government has received any proposal from the Government of Kerala for inclusion of projects under Sagarmala Programme and if so, the details thereof along with the decision taken thereon;
- (c) whether the Government is aware of the concerns of the people living along coastal areas due to the implementation of these projects;
- (d) if so, the details thereof along with the remedial measures taken/being taken by the Government to address such concerns;
- (e) the time frame set for completion of the projects under Sagarmala Programme along with the total expected expenditure for the purpose; and
- (f) the manner in which the required funds are likely to be managed?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI PON. RADHAKRISHNAN)

(a)&(e): Sagarmala is the flagship programme of the Ministry of Shipping to promote port-led development in the country through harnessing India's 7,500 km long coastline, 14,500 km of potentially navigable waterways and strategic location on key international maritime trade routes.

Under the Sagarmala Programme, 542 projects at an estimated investment of more than Rs. 8 Lac Crore have been identified for implementation over next 20 years. Of these 542 projects, 289 projects worth about Rs. 2.17 Lac Cr are already under various stages of implementation and development.

(b): Yes, following proposal has been received from Government of Kerala for inclusion in Sagarmala programme:

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Sr. No.	Project Proposals from Kerala	Action Taken
1	Construction of Multipurpose Coastal Berth at Kollam	Ministry of Shipping has sanctioned Rs. 7.24 Cr and already released Rs. 3.62 Cr
2	Development of river side port road to Beypore port	Project has been considered under Bharatmala Programme
3	Construction of Fishing Harbour at Thalai in Kannur District	Ministry of Shipping has sanctioned and released Rs. 6.90 Cr.
4	Construction of Mini Fishing Harbour Chettuva in Thrissur District	Ministry of Shipping has sanctioned Rs. 4.68 Cr and already released Rs. 4.37 Cr.
5	Widening of road connecting from Kollam port to NH	Project has been considered under Bharatmala Programme.
6	Azhikkal Port - Proposed NH – Bypass and widening of 2 km.	Project has been considered under Bharatmala Programme.
7	Beypore port connectivity to Malaparamab via beach	Project has been considered under Bharatmala Programme.
8	Rail Connectivity to Azhikkal port	IPRCL has undertaken this project. Feasibility study in progress.
9	Rail connectivity to Deep water international container transshipment terminal at Vizhinjam port	Govt. of Kerala has been asked to confirm complete land acquisition for the project.
10	Construction of coastal berths, dredging and construction of break-water at Azhikkal Port	Govt. of Kerala has to submit revised DPR based on technical observations from Ministry of Shipping

(c)&(d): Under the Sagarmala Programme, projects are proposed to be taken up by relevant Central Ministries / State Governments and their agencies. As part of the project development, the respective project proponents are required to prepare the Social and Environment Impact Assessment Reports to ensure that the requisite due diligence has been done by them to assess the potential impact of the proposed project on the community and environment. Further, respective project proponents are expected to take up remedial measures as per these reports.

(f): As per the approved implementation plan of Sagarmala Programme, projects are to be taken up by relevant Central Ministries/ Agencies and State Governments primarily through private/PPP mode. Projects related to capacity expansion of existing major ports, development of new ports and cruise shipping infrastructure will be funded by major ports from their budgetary resources and also through private/PPP mode. Sagarmala Development Company Limited will provide funding window to residual projects that cannot be funded through any other means/mode and assist Project SPVs set up by the Central Ministries/State Governments/ Ports/ State Maritime Boards etc., with equity support for implementation of projects. Ministry of Shipping is also part funding the Unique and Innovative projects, projects for creation of infrastructure to promote movement of cargo/passengers by sea/National Waterways and Fisheries and skill development projects through budgetary support from Govt. of India under Sagarmala.